

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 82/2015 TP No. 84/HDB/2017
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd
NAME OF THE PETITIONER(S)	U V Hari Prasada Raju & (05) Others
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & (20) others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy <i>Advocate for Petitioners</i>		9542239089	<i>U.V. Reddy</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	<i>PCS R-RRIS</i>	9849056652	<i>S. Chidambaram</i>

ORDER

Heard Shri V.Venkata Rami Reddy, Ld. Counsel for the Petitioner and Shri S. Chidambaram, Ld. PCS for the Respondent.

Both the counsels requested time. Post the case on 13.03.2018.

[Signature]
Member (T)

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[Signature]
Member (J)